

overcongested the existing harbour and not make it into another Calcutta port?

Shri Y. B. Chavan: The whole matter will be clear after the consultants' report is received.

Shri Kapur Singh: I wanted to know whether this matter had been decided upon that when this proposed naval base is selected it will be located at some respectable distance from the present harbour so that no congestion takes place.

Shri Y. B. Chavan: Naturally this question of congestion will be taken into account. I think it is one of the points referred to the consultants.

Shri M. R. Krishna: May I know whether the main equipment required for the naval base will be procured from one particular country or from a number of countries and whether the time schedule will be adhered to?

Shri D. R. Chavaa: I do not think the details are yet before me to give an answer to this question. As far as the consultants are concerned, I feel they have to work within the given period.

Shri Joachim Alva: Before arriving at a decision about Goa, may I know whether the possibilities of developing Karwar as an alternative naval base had been surveyed?

Mr. Speaker: Next question.

Netaji Subhas Chandra Bose

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{ **Shri S. M. Banerjee:**
 { **Shri Rameshwar Tantia:**
 { **Shri Hukam Chand**
 { **Kachhavalaya:**
 { **Shri Onkar Lal Berwa:**
 { **Shri Yashpal Singh:**
 { **Shri P. R. Chakraverti:**
 *623. { **Shri K. N. Tiwary:**
 { **Shri Hari Vishnu Kamath:**
 { **Shri P. L. Barupal:**
 { **Shri Surya Prasad:**

{ **Shri Vishwa Nath Pandey:**
 { **Shri Sarjoo Pandey:**
 { **Shri Bibhuti Mishra:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that he told the Pressmen during his visit to Varanasi on the 27th December, 1964, that Government would contact the West Bengal Government to investigate that Netaji was alive and that the Shoulmari Ashram Sanyasi was Netaji; and

(b) if so, the action taken or proposed to be taken in this regard?

The Parliamentary Secretary to the Prime Minister (Shri Lalit Sen): (a) In the course of his informal talk with pressmen at Varanasi on the 27th December, 1964, the Prime Minister said that the Sanyasi of the Shaulmari Ashram had himself declared several times that he was not Netaji Subhas Chandra Bose. The Prime Minister added that he would, however, again contact the Chief Minister of West Bengal in the matter.

(b) The Government of West Bengal have made enquiries in the matter and have found that the Sanyasi of the Shaulmari Ashram is not Netaji Subhas Chandra Bose.

Shri S. M. Banerjee: May I know whether the attention of the Prime Minister has been drawn to a documentary film No. 816B on Nehruji's Day, where it is clearly shown that a person resembling Netaji cent per cent was present?

Shri Kapur Singh: 80 per cent.

Shri S. M. Banerjee: If so, may I know what steps have been taken by the Government to see who was that gentleman? I have got the photograph and if you permit me, I will lay it on the Table.

The Prime Minister (Shri Lal Bahadur Shastri): I have not seen the photograph. If I see it, then alone I shall be able to say.

Shri S. M. Banerjee: May I know whether it is a fact that there are many organisations who on behalf of this Sadhu of the Shaulmari Ashram have requested the Government to declare boldly that if Netaji comes to India, he will not be regarded as anybody else but an honourable representative of this country (*Interruptions*) and though he may be regarded as a war criminal by other countries, India will defend him in this country?

Shri Lal Bahadur Shastri: I am sorry I did not quite follow all that Mr. Banerjee said.

Mr. Speaker: He wants to know if India would always welcome Netaji if he appears, as an honourable citizen and patriot of this country?

Shri S. M. Banerjee: There is a fear in the minds of many people, who still believe that Netaji is alive, that he is regarded as a war criminal by the Britishers. They want a clear declaration from the Government regarding this.

Shri Lal Bahadur Shastri: He is talking of the past history, when the British Government was here. There can be absolutely no doubt—in regard to all those who belonged to the INA in fact, we have tried to do whatever is possible for them here. We have respected them and we have also tried to help them and rehabilitate them. So far as Netaji Subash Chandra Bose is concerned, of course, there is absolutely no doubt in the mind of anyone in this country that he would be welcome here as one of our greatest heroes.

Shri P. R. Chakraverti: May I know whether it is a fact that this Sanyasi of Shaulmari Ashram has reiterated again and again that he has nothing to do with Netaji Subash Chandra Bose and has threatened to go to the court saying he will not even spare the Prime Minister if it is again suggested that he is Netaji?

Shri Lal Bahadur Shastri: This is absolutely correct that he has completely denied it, and I am very sorry this matter is repeated again and again and these questions are put in this House.

श्री क० ना० तिवारी : अभी तक नेताजी सुभाष चन्द्र बोस के बारे में कई मर्तबा केन्द्रीय सरकार ने जांच कराई है और रिपोर्ट की है कि वे ऐयरक्राफ्ट में मर गये थे और जबकि यह शीलमारी आश्रम के सन्यासी ने इससे साफ इन्कार किया है कि वह सुभाष बोस नहीं हैं तब फिर क्या कारण है कि प्राइम मिनिस्टर ने फैसला किया है कि फिर तहकीकात की जाय और वहां के चफ़ मिनिस्टर को कहा है कि फिर इसकी तहकीकात की जाय ?

श्री लाल बहादुर शास्त्री : जब लोग ज़िद पर ज़िद करते ही जायं तो हमने सिर्फ़ यह कहा कि पश्चिमी बंगाल के मुख्य मन्त्री अपने इस विचार का फिर से समर्थन करें, फिर से उसे दुहरायें कि शीलमारी आश्रम के सन्यासी सुभाष बोस नहीं हैं और वही चीफ़ मिनिस्टर श्रीफ़ बेस्ट बंगाल ने एक प्रेस कान्फ़ेंस में किया है ।

श्री विजयनाथ पाण्डेय : कुछ समाचार पत्रों और देश के अनेक आदमियों के दिमाग में यह बात है कि शीलमारी आश्रम के सन्यासी नेता जी सुभाष बोस हैं तो क्या सरकार ने इसके सम्बन्ध में कभी सुभाष बाबू के परिवार वालों से पूछा है कि क्या शीलमारी आश्रम में रहने वाले साधु सुभाष चन्द्र बोस हैं ?

श्री लाल बहादुर शास्त्री : जी न ही इस बारे में काफ़ी जांच पड़ताल कर ली गई है और यह कह दिया गया है कि उनका उससे कोई सम्बन्ध नहीं है ।

श्री सरजू पाण्डेय : शीलमारी आश्रम के साधु के सुभाष बाबू होने के बारे में सुभाषवादी जनता के संगठन की ओर से बहुत ज्यादा प्रचार हो रहा है तो सरकार इस बात का पता क्यों नहीं लगाती कि यह शीलमारी आश्रम के साधु कहां के हैं भ्रयवा कहां के रहने वाले हैं ?

अध्यक्ष महोदय : शीलमारी आश्रम के वह साधू स्वयं कहते हैं कि मैं सुभाष चन्द्र बोस नहीं हूँ ।

श्री सरजू पाण्डेय : यह बतलाया जाय कि वह कहां के रहने वाले हैं और उनका घर कहां है ?

अध्यक्ष महोदय : वह साधू हैं और वह कहते हैं कि मैं सुभाष चन्द्र बोस नहीं हूँ ।

श्री सरजू पाण्डेय : देश यह जानना चाहता है कि यह शीलमारी आश्रम के साधू कहां के रहने वाले हैं इस बारे में सरकार पड़ताल करके बतलाये जिनके कि बारे में इस तरह का भ्रम फैलाया जा रहा है ?

अध्यक्ष महोदय : वह साधू हैं ।

Shri Hem Barua: In view of the fact that a legend has grown around this Sanyasi in the Shoulmari Ashram and some people are positive that he is Netaji Subhas Chandra Bose incognito,—there are some people who say like that—a fact that has been creating a lot of political reaction in this country, why is it that the Central Government instead of instituting an enquiry into this matter has left it entirely to the State Government?

Mr. Speaker: That has been clarified already (*Interruptions*).

श्री श्रीयं : जब एक विशेष कमेटी आदरणीय बाबू सुभाषचन्द्र बोस की मृत्यु के बारे में जांच करने के लिए बन 'थ' गया बाकड उनकी मृत्यु उस हवाई दुर्घटना में हो गई थी । जब जांच पड़ताल करने के बाद यह मालूम हो गया कि नेता जी की मृत्यु उस हवाई जहाज के क्रेश में हो गई थी तब कुछ विशेष व्यक्ति, कुछ विशेष पत्रकार और कुछ विशेष पत्र क्योँ नेता जी के जीवित होने के बारे में भ्रम देश में फैला रहे हैं क्योँ उनके जीवित होने का दावा कर रहे हैं ? क्या सरकार उनके खिलाफ़ अभिष्य में कोई क़दम उठायेगी ?

श्री लाल बहादुर शास्त्री : जहां तक हमारा खयाल है, देश भर में भ्राम तौर पर जो बात

इस बारे में गवर्नमेंट ने कही है वह मानी जाती है, अब यह भ्रम भ्रगर कुछ लोगों में है या कुछ उसको फैलाना चाहते हों तो उनके खिलाफ़ हमें कोई कार्यवाही करने की ज़रूरत नहीं मालूम होती है ।

Shri Nath Pal: I am very sorry, Mr. Speaker, that you try to stop further supplementaries by saying that again and again this question comes up. It is twenty years now since Netaji Subhas Chandra Bose laid down his life for our country. This kind of superstition is being spread and our people are being exploited. What steps are Government taking to stop the credulity of our people being exploited in this manner (*Interruptions*).

Shri Hem Barua: That is why I say there is more political reaction.

Minimum Wages for Agricultural Labour

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*624 { **Shri P. B. Chakraverti:**
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Ram Harkh Yadav:
Shri Vishwa Nath Pandey:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government of Andhra Pradesh have decided to enforce the Minimum Wages Act, 1948 for agricultural labour from April, 1965;

(b) the number of States which have taken steps to enforce the Act; and

(c) whether the Union Government have specifically advised the State Governments to ensure compliance of the provisions of the Act?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Enforcement machinery for the implementation of the Minimum Wages Act, 1948 in agriculture already exists in Andhra Pradesh. However,